2479 Written Answers

SHRI JAWAHARLAL NEHRU: li was laid on the Table of the House, and it is available to any Member \yho wants it. It is a difficult question which is being considered, because, as the House knows, the systems of recruitment etc. were laid down in the old preindependence days. They conform to a certain administrative type. Now that type has its virtues undoubtedly. It also has its lack of virtues. That is to say, it was laid down from a particular point of view. Now, in selecting people of that exact type, the type perpetuates itself and the new type, which might require another slightly different outlook, does not appear, more especially in the specialised services. Therefore, all these matters have to be carefully considered.

SHRI C. G. K. REDDY: I have Just got one more question, although I should like to pursue that point. 1 should like to know whether the Government is completely satisfied that with the confidential reports that they get every year, they are able to have a check on the suitability, apart from the conduct and the capacity, of officers. If they think that they are not completely satisfied, do they think It desirable to set up another kind of machinery to have a check on these officers?

SHRI JAWAHARLAL NEHRU: I can assure the hon. Member that I am not at all satisfied merely by looking up the confidential reports. I am not satisfied. That is a very insufficient way of satisfying oneself. The real satisfaction, so far as it goes, comes from other methods like personal inspection, personal contact, normal reports sent by the officers in the foreign missions, day-to-day work, etc. All these things are to be judged from a variety of circumstances, because unfortunately, confidential reports have a growing tendency of being pale and neutral.

MR. CHAIRMAN: Question hour is over.

24

WRITTEN ANSWERS TO QUES-TIONS

to Questions

Per Capita PROVISION FOR RAJASTHAN STATE

*365. SHRI H. C. MATHUR: Will the Minister for PLANNING be pleased to state.

(a) whether it is a fact that the provision for the First Fi\e Year Plan in Rajasthan gives only Rs. 11/-*per* capita whereas in all other Part B States it ranges from Rs. 22/- to Rs. 49 per capita; and

(b) if so, what are the reasons for this difference?

DEPUTY THE MINISTER IOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). The development programme In a State consists of (i) programmes included in the State Plan; (ii) programmes such as community projects, national extension service, basic and social education, cottage and small-scale industries, malaria control programme and welfare of backward classes, which are assisted to a substantial extent by the Central Government and are in addition to the State Plan, and (iii> large projects, such as, river valley schemes, industrial schemes, etc., which the Central Government may undertake or assist.

In determining the size of State Plan the resources available, the level of development reached, the state of the administrative machinery, and other factors are taken into account The figure of Rs. 11 per *capita* as the expenditure on State Plan refers only to one set of development schemes which operate in Rajasthan under the Five Year Plan. There are other schemes such as the Bhakra-Nangal Project and the Chambal Project, which have also to be taken into* account.

REDUCTION IN THE PRICE OF PETROLEUM PRODUCTS OF THE A. O. C.

*373. SHRIMATI PUSHPALATA DAS: Will the Minister for WORKS, HOUSIW,

2480